

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 48 OF 2016

Dated: 08th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Jharkhand Bijli Vitran Nigam Ltd.

...Appellant(s)

Versus

Jharkhand Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

**: Mr. Ajit Kumar, Sr. Adv.
Mr. Navin Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Aparajita Bhardwaj
Mr. Jamnesh Kumar**

ORDER

Issue notice to the Respondents returnable on 07.04.2016. Dasti in addition is permitted.

List the matter on **07.04.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**